

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 296 OF 2013

Dated : 09th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Prayas Energy GroupAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr.D.V.Raghu Vamsy for R.1

Mr. Amit Kapur
Ms. Poonam Verma
Ms. Mistha Kumar
Mr. Akshat Jain for Adani

Mr. Kiran Gandhi,
Ms. Ramni Taneja for R.3

ORDER

List the matter on **11.05.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**